

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.240  
CP/29(AHM)2021

**Proceedings under Section 241 & 242 of Co. Act, 2013**

**IN THE MATTER OF:**

Bhavna Sanjay Mistry

.....Applicant

V/s

Jupiter Comtex Pvt Ltd & Ors

.....Respondent

**Order delivered on: 07/06/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant

:Mr. Natasha Dhruvan Shah, Advocate

For the Respondent

:Ms. Noopur K Dalal, Advocate

**ORDER**  
**(Hybrid Mode)**

It has been apprised that process of valuation is on and valuation report is yet to be filed by newly appointed valuer by this Tribunal

Re-list on 11.07.2024.

Sd/-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**